

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 22-06-2021 To 22-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	20/2021	RAMKRISHNA TRADERS AND ANR	DEBAJIT KUNDU	13-07-2021	1. SIGNATURE OF THE PETITIONER NO.2 IS REQUIRED AT PAGE NO-13 2.VAKALATNAMA FORMAT IS INCORRECT
2	CRM	685/2021	RASHIDUL ISLAM AND ANR	HILLOL SAHA PODDER	13-07-2021	NAME OF THE PETITIONER NO-2 IS MISMATCH WITH THE SIGNATURE IN THE VAKALATNAMA
3	CRM	686/2021	NABI HOSSAIN MIYA @ NAYAN AND ORS	SUDIP GUHA	13-07-2021	UNDERTAKING IN VAKALATNAMA IS MISSING
4	CRM	687/2021	SHIULI BARMAN @ CHANDANA BARMAN	SUDIP GUHA	13-07-2021	1. NAME OF THE ADVOCATE AND PHONE NO. ARE MISSING IN THE FORM A 2. UNDERTAKING IS MISSING IN VAKALATNAMA
5	CRM	688/2021	RAHUL MIA AND ANR	HILLOL SAHA PODDER	13-07-2021	1.NAME OF THE PETITIONERS IS MISMATCH WITH THEIR SIGNATURE IN THE VAKALATNAMA 2. ORDER DT 25.11.2020 IS MISSNG
6	WPA	1069/2021	SUSHANTA KUMAR GHOSH	NILANJAN ADHIKARI	13-07-2021	1. IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING) AT PAGE NO.2 2. THE HEADING OF THE PRESENTATION FORM A IS INCORRECT

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